

(c) if not, the reasons therefor?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) Yes, Sir.

(b) . and (c) Yes, Sir. Inter pool exchange is also permitted with CGHS pool accommodation subject to fulfilment of prescribed conditions.

A-I Status to Greater Hyderabad Tricity

2476. DR. ALLADI P. RAJKUMAR: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether Government propose to give A-I City Status to Greater Hyderabad tricity;

(b) if so, the allocation made so far for this purpose;

(c) if not, the reasons therefor; and

(d) the reasons for delay in releasing the sanctioned amount for upgrading the city?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) No, Sir. The Ministry of Finance (Deptt. of Expenditure), with the purpose of grant of House Rent Allowance, City Compensatory Allowance and Transport Allowance to the Central Government Employees, classified cities having a population of 50 lakh and 'above (as per 1991 Censuses) in the Municipal Area and in the Urban Agglomeration as "A-I"

As the population of Hyderabad Urban Agglomeration is- 43,44,437 as per the 1991 Census, the city of Hyderabad has not been classified as "A-I" Class city.

(b) to (d) The classification of cities, as "A-I" is not of relevance for the allocation of funds for upgradation of facilities in cities. Therefore, no allocation has been made on the basis of this classification of the cities.

Circular Train in Hyderabad

2477. DR. ALLADI P. RAJKUMAR: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether Government have explored the feasibility of running circular train in and around Hyderabad city to connect satellite towns;

(b) if so, the details thereof; and

(c) if not, by when Government propose to complete the survey for running circular train in Hyderabad?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI): (a) to (c) Feasibility studies for Urban Transit Systems are taken up by the concerned State Governments. The Government of India, however, on receipt of proposals from State Government, provides Central grant assistance to the concerned State Governments to the tune of 40% of the cost of the study. No such proposal has been received from the Government of Andhra Pradesh.

Private Sector for Development of UnuScd DDA land

2478. SHRIMATI KAMLA SINHA: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact thousands of acres of land acquired by DDA remains unused and Government propose to invite the private sector for the development and house building;

(b) if so, the estimated acreage of land remaining unused by the DDA, stating the developed and undeveloped areas;

(c) the reasons for failure of DDA to use the land; and

(d) the manner in which Government propose to invite the private sector for the development of unused land and in the house building activity?